NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 231/2016 RT NO. 120/Chd/Hry./2017

M/s. Electromech Material Handling Systems (I.) Pvt. Ltd. Petitioner.

Versus.

M/s. Sravanthi Infratech Pvt. Limited.

....Respondent.

Present:

None.

The instant petition has been received by transfer in this Tribunal from the Hon'ble Punjab and Haryana High Court. The matter is fixed for 05.05.2017. Notice of the date of hearing be issued to the counsel for the petitioner.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical

April 07, 2017.